F. No. C-50/08/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 31st October, 2018

To,

All Chief Commissioners/Director Generals in CBIC.

Subject: General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018 and Bye-elections to Karnataka, 2018 – Deployment of Expenditure Observers.

Sir,


2. The concerned Chief Commissioners/Director Generals are requested that the 8 officers mentioned in the Election Commission’s letter dated 31.10.2018 may be informed about their deployment as Expenditure Observers. They may be directed to report to the allotted constituency on 02.11.2018. Their appointment letter is sent separately.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529

Encl. as above
Copy to:

1. Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. Secretary, (Shri Avinash Kumar), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.
3. Under Secretary, (Shri Rajan Jain), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 31st October, 2018

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018 and Bye-elections to Karnataka, 2018—Deployment of Expenditure Observers – Reg.

Sir,

I am directed to refer to the Commission’s letter of even number dated 08.10.2018 and 18.10.2018 and to state that in exercise of the power conferred on it by Article 324 of the Constitution and Section 20B of the R. P. Act, 1951, the Commission has deployed 133 IRS(C&CE) Officers as Expenditure Observers in General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018 and bye-elections to Karnataka, 2018.

2. Appointment letters of following eight Expenditure Observers are being forwarded herewith with the request to intimate the officers accordingly.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Expenditure Observer</th>
<th>AC nos. [District]</th>
<th>State</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Rakesh Bhadadiya, IRS(C&amp;CE):11 [R-21659]</td>
<td>AC nos. 35-36 [Sagar]</td>
<td>Madhya Pradesh</td>
</tr>
<tr>
<td>2</td>
<td>Sachin PR IRS(C&amp;CE):10 [R-23302]</td>
<td>AC no. 223 [Ratlam]</td>
<td>Madhya Pradesh</td>
</tr>
<tr>
<td>3</td>
<td>Arvind Kumar Singh, IRS(C&amp;CE):10 [R-23004]</td>
<td>AC no. 93, 94 [Katni]</td>
<td>Madhya Pradesh</td>
</tr>
<tr>
<td>4</td>
<td>Abhay Gupta IRS(C&amp;CE):09 [R-21923]</td>
<td>AC nos. 224, 225</td>
<td>Madhya Pradesh</td>
</tr>
<tr>
<td>5</td>
<td>Kishor S, IRS(C&amp;CE):10 [R-21586]</td>
<td>AC nos. 54, 55</td>
<td>Telangana</td>
</tr>
<tr>
<td>8</td>
<td>Pankaj Kumar IRS(C&amp;CE):06 [R-19705]</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

3. List of the IRS(C&CE) officers deployed as Expenditure Observers is being forwarded herewith with the request to intimate their respective controlling authorities.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY